

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No. 06 of 2021

Tribunal on its own motion Suo-Motu
Based on the News Item in the Hindu Newspaper
Edition Dated 21.12.2020, "Vilinjyambakkam Lake
Shrunk due to encroachment"

...Applicant

Vs

The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu and Others

...Respondents

INDEX

S.No	Description	Page No.
1.	Report filed on behalf of the Respondent – Tamil Nadu Pollution Control Board	1 – 8

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.06 of 2021

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Based on The News item in the Hindu
Newspaper Edition Dated: 21.12.2020,
"Villnjiyambakkam Lake shrunk due to Encroachment,"

Vs

The Principal Secretary to Government,
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Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu and others.

...Respondents

**REPORT FILED ON BEHALF OF THE 4TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, D/o. Jesu Rajan of Christian, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 4th Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 10.06.2021 and directed inter alia as follows:-

"The District Collector, Tiruvallur District, Avadi Municipal Corporation and the Tamil Nadu Pollution Control Board (TNPCB) are also expected to file an independent report regarding the implementation of the Solid Waste Management Rules, 2016 which includes the management of


10/12/20
**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032**

sullage water that is being generated in that area and if any violation is found, what is the nature of action taken by them and such a proactive role is not being done by the Tamil Nadu Pollution Control Board (TNPCB) in all the cases where such issues are projected before the Tribunal.

3. It is respectfully submitted that in pursuance to above said order, the Vilinjiyambakkam Lake area was again inspected by the Joint Committee on 26.07.2021. During inspected the following were observed:

i. The Committee observed that the sewage/sullage flows through open drains confluence into Vilinjiyambakkam lake from the areas of Bharathidasan Nagar, Sri Devi Nagar, Foreshore encroachment areas of Vilinjiyambakkam Lake and from the residential areas in the vicinity of Sekkadu lake surplus feeding channel and on either side of residential areas of Govindhanthangal lake surplus feeding channel (Kavarappalayam) leading to Vilinjiyambakkam Lake. The above said areas falls under the jurisdiction of Avadi City Municipal Corporation.

ii. The Joint committee observed that the Avadi City Municipal Corporation has not implemented full-fledged Under Ground Sewerage System (UGSS) for the above said areas.

iii. During joint inspection it was noticed that there was no solid waste dumping within the Vilinjiyambakkam Lake boundary.

iv. No industrial estates/Industries are located in the vicinity all along the Vilinjiyambakkam lake boundary. During joint committee

J. S. Kumar
13/10/2021

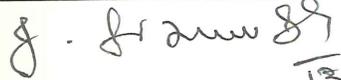
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

inspection it was noticed that there was no discharge of industrial trade effluent into the Vilinjiyambakkam Lake.

v. Water samples were collected from the Vilinjiyambakkam Lake during Joint inspection on 26.07.2021 and sent to the TNPCB Laboratory for analysis. Also, Sediment soil sample was collected from the Vilinjiyambakkam Lake and sent to the TNPCB Laboratory for analysis.

Status of Compliance regarding discharge of Sewage/Sullage into the Vilinjiyambakkam Lake

Status on compliance on the recommendation of the Joint Committee report pertaining to the Avadi City Municipal Corporation			
SHORT TERM PLAN			
S. No.	DESCRIPTION OF WORK	DEPARTMENT	PRESENT STATUS
1.	Providing connections of UGSS to all House hold in the Bharathidasan Nagar and Sridevi Nagar in Avadi City Municipal Corporation.	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that UGSS House service connection work has been started in Bharathidasan Nagar & Sridevi Nagar and the work will be completed on or before December 2021.
2.	Controlling of Sewage/Sullage drained into Vilinjiyambakkam lake at Bharathidasan Nagar and Sridevi nagar in Avadi City Municipal Corporation from the unsewered areas.	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that the Avadi City Municipal Corporation has planned to construct collection tanks at the entry point of sewage/sullage drained into Vilinjiyambakkam Lake. The collected sewage water will be disposed to the nearby UGSS manhole by dewatering pumping method. The tender for the above work will be


 13/10/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

			floated during August-2021 and the work will be completed on or before 31.12.2021.
3.	Controlling of Sewage/Sullage drained into Vilinjiyambakkam lake from the residential areas in the vicinity of Sekkadu lake surplus channel and on either side of residential areas of Govindhanthangal lake surplus channel (Kavarappalayam) in Avadi City Municipal Corporation.	Commissioner Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that the Avadi City Municipal Corporation has planned to construct collection tanks at the entry point of sewage/sullage drained into Vilinjiyambakkam Lake. The collected sewage water will be disposed to the nearby UGSS manhole by dewatering pumping method. The tender for the above work will be floated during August-2021 and the work will be completed on or before 31.12.2021.

LONG TERM ACTION PLAN

1.	Construction of Underground Sewerage System in the left out areas of Bharathidasan Nagar and Sridevi Nagar in Avadi City Municipal Corporation.	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that in order to provide the 100% UGSS connections in Avadi City Municipal Corporation, work order was issued by the Avadi City Municipal Corporation to TWIC for the preparation of Detailed Project Report (DPR). The DPR preparation is under progress by the TWIC for the left out areas. The entire scheme will be completed by 2025.
2.	Construction of Underground Sewerage System in the residential areas in the vicinity of Sekkadu lake	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that in order to provide

J. J. Kumar
13/10/2024

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032**

surplus channel and on either side of the residential areas of Govindhanthangal lake surplus channel (Kavarappalayam) in Avadi City Municipal Corporation.		the 100% UGSS connections in Avadi City Municipal Corporation, work order was issued by the Avadi City Municipal Corporation to TWIC for the preparation of Detailed Project Report (DPR). The DPR preparation is under progress by the TWIC for the left out area. The entire scheme will be completed by 2025.
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4. It is respectfully submitted that the analysis results of the Lake water samples collected during the joint committee inspection on 23.03.2021 for the parameters such as pH, TSS, BOD, COD, Total Nitrogen, Ammonical Nitrogen, Faecal Coliform & Total Coliform indicate that the lake pollution is due to mixing of untreated sewage/sullage from the nearby residential areas.

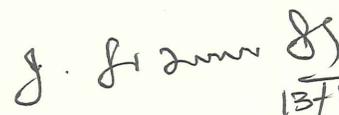
5. It is further submitted that the water samples and sediment soil sample were collected from the Vilinjiyambakkam Lake during 26.07.2021 and 05.08.2021. From the Report of Analysis of the lake water samples it is observed that :

- As per the said Report of Analysis of the Vilinjiyambakkam lake water samples collected during 26.07.2021 and 05.08.2021 , the values of parameter BOD are as follows (as against the designated best use standard for bathing of 3 mg/l) which shows that the lake water is polluted due to mixing of sewage/sullage from the nearby residential areas:
 - Water sample collected from vilinjiyambakkam lake on 26.07.2021 – 18 mg/l


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No. 76, MOUNT SALAI, CHENNAI-600 032

- Viliñiyambakkam lake water sample collected at Kalangal street , Vetakara palayam on 05.08.2021 – 7 mg/l
- Viliñiyambakkam lake water sample collected at Sridevi nagar Erikarai on 05.08.2021 – 8 mg/l
- Viliñiyambakkam lake water sample collected at VGN plots backside/ puthu kovil on 05.08.2021 – 7 mg/l
- Viliñiyambakkam lake water sample collected at Sekadu Mettu Street on 05.08.2021 – 9 mg/l
- Viliñiyambakkam lake water sample collected near Hindu College Railway station on 05.08.2021 – 6 mg/l
- As per the said Report of Analysis of the Viliñiyambakkam lake water sample collected near Sekadu metu street during 05.08.2021, the total coliform is 220 MPN/100 ml (the designated best use standard for bathing is 500 MPN/100ml or less)
- Also as per the said Report of Analysis of the lake water samples collected during 26.07.2021 and 05.08.2021 , the values of the parameter DO is as follows (the designated best use standard for bathing is 5 mg/l or more).
 - Viliñiyambakkam lake water sample collected at Kalangal street , Vetakarapalayam on 05.08.2021 – 6.2 mg/l
 - Viliñiyambakkam lake water sample collected at Sekadu Mettu Street on 05.08.2021 – 5.3 mg/l.

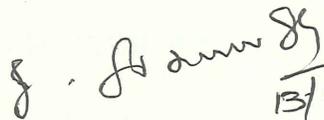
6. It is also submitted that the TNPC Board issued directions under Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974 as amended, to the Commissioner, Avadi City Municipal Corporation vide Proceedings dt. 20.09.2021 to comply with the following:


13/10/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

Environmental compensation of Rs. 8 Lakhs vide Proceeding No. T1/TNPCB/F.32363/SWM/NGT 606 of 2018/2020-2 dated 27.11.2020 for the non compliance of Solid Waste Management Rules, 2016 as per Hon'ble NGT Order dated 28.02.2020 & 02.07.2020 in O.A. No. 606 of 2018.

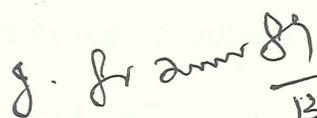
Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order as it may deem fit and proper in this facts and circumstance of the case and thus render justice.


13/10/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan , working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.


13/10/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru. Sai Sathyjith
Advocate, Chennai.

Date: 26.10.2021

Date of Hearing: 01.11.2021

